

(d) on which date the "Airworthy certificate was issued to this aircraft?"

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI CHANDULAL CHANDRAKAR): (a) A Pitts S-2A aircraft was registered by M/s. Thomas Mouget with Director General of Civil Aviation not in May, 1980, but on 19-6-80 with registration marks VT-EGN.

(b) Information is being collected and will be placed on the table of the Sabha.

(c) and (d) Yes, Sir. Certificate of airworthiness was issued on 21.6-80.

Survey regarding the value of black money

1363. SHRI RAMAKRISHNA HEGDE: Will the Minister of FINANCE be pleased to state :

(a) whether Government have made any survey recently about the total value of deals involving black income; and

(b) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) No. Sir.

(b) Does n^t arise.

Information regarding production and sale of foreign drugs

1364. SHRI RAMAKRISHNA HEGDE: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the Reserve Bank of India has asked foreign drug companies to submit detailed data of production and sale of their drugs;

(b) if so, what are the reasons asking for this information;

(c) whether these companies have complied with the request; and

(d) if so, what are the findings in relation to equity dilution?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) Yes, Sir.

(b) The additional information has been called for to decide the pending FERA applications of some of the drug companies.

(c) Four companies have already supplied the information and in regard to others the Reserve Bank of India has stipulated time limit within which they are required to supply the information.

(d) It is difficult at this stage to indicate the findings on these applications, since the additional information is yet to be received and the applications to be processed.

Operational data regarding- industrial units receiving industrial assistance from I.R.C.I.

1365. SHRI KALYAN ROY: SHRI BHOLA PRASAD: SHRI B. D. KHOBRADE:

Will the Minister of FINANCE be pleased to refer to the answer to Un-starred Question 918-F given in the Rajya Sabha on the 25th March, 1980 and state;

(a) whether Industrial Reconstruction Corporation of India has made any attempt to find out and obtain operational data in respect of 28 units which could not be obtained according to it either because they have commenced operations only recently or because their operations remain temporarily suspended/closed;

(b) if so, what are the details thereof—name of each of the 26 units and the amount of reconstruction assistance received by each one of them and the number of members of the Board of Directors in each firm;